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Fax:Srinagar: 0194-2506063(May-Oct.)

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Judicial Administration Section) Civil Secretariat**  
**(Srinagar/Jammu)**

**Notification**  
**Jammu, 15<sup>th</sup> of January, 2019**

**SRO 52** .- In exercise of the powers conferred by sub-section (2) of section 7 read with section 7-A of the Industrial Dispute Act, 1947 and in supersession of all previous notifications on the subject, the Government hereby appoint Mr. Mohammad Ali Khan, District and Sessions Judge to be the Presiding Officer, Industrial Tribunal and Labour Court, Jammu and Kashmir.

By order of the Government of Jammu and Kashmir.

**Sd/-**

**(Achal Sethi)**

**Secretary to Government**

NO:LD(P) 95/1-IT/LC

Dated: 15 -01- 2019

Copy to the:-

1. Commissioner/ Secretary to Government, Industries & Commerce Department.
2. Commissioner/ Secretary to Government, Labour & Employment Department.
3. Registrar General J&K High Court, Jammu
4. Principal Secretary to Hon'ble Chief Justice J&K High Court, Jammu.
5. Mr. Mohammad Ali Khan, District and Sessions Judge, Presiding Officer, Industrial Tribunal and Labour Court, Jammu and Kashmir, Jammu.
6. Administrative Officer, Industrial Tribunal and Labour Court, J&K, Jammu.
7. General Manager, Ranbir Government Press, Jammu for publication in an extra Ordinary issue of the Government Gazette.
8. SRO Section, Department of Law, Justice and PA (W.7, S.C).

**(Ashish Gupta)**

**Deputy Legal Remembrancer**

*Ashish Gupta*  
15/1/2019